

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO- 3688**  
ANSWERED ON- 05/04/2023

**Pending recognition to private universities**

3688 # **Shri Narain Dass Gupta:**

Will the Minister of Education be pleased to state:

- (a) the private universities operating in the States;
- (b) whether any application for recognition of private universities is pending with the Ministry;
- (c) if so, the list thereof;
- (d) whether any complaint has been received that many private universities do not have buildings and teachers as per standards;
- (e) if so, whether investigation was carried out by the Ministry; and
- (f) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(DR. SUBHAS SARKAR)

(a) to (c): Private Universities are established by Act of respective State Government. On receipt of the copy of State Act and the Notification issued by the State Government, the name of Private University gets included in the list of Universities under Section 2(f) of University Grants Commission (UGC) Act 1956. As per this list maintained by UGC, 432 State Private Universities are functioning in the Country as on 31.03.2023. The UGC has further informed that no proposal is pending with them for inclusion of name of Private University in the list of Universities.

(d) to (f): After inclusion of the names of State Private Universities under Section 2(f) of UGC Act 1956, they are inspected by UGC to assess fulfilment of criteria in terms of faculty, infrastructure facility, etc. The Universities which do not fulfil the standards of infrastructure and faculty are required to submit a compliance report. The reports are uploaded on the UGC website and are available under the link <https://www.ugc.gov.in/privatuniversity.aspx>. Moreover, since the Private Universities are established by Act of respective State Government, the complaint, if any, received against any Private University for not having buildings and teachers, as per standards, is forwarded to the concerned State Government and concerned University for appropriate action at their end.

\*\*\*\*\*